

DIVISION BENCH

ITEM NO. 107

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 27/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December,
2022, 12:00 pm**

NAME OF THE COMPANY	GEETA SINGH V/S SUNSOURCE ENERGY PVT LTD
UNDER SECTION	9 IBC

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Anish Roy, Adv.

: *For the Operational Creditor.*

ORDER

In the present petition, the point of maintainability on the ground of threshold limit being below one crore is involved and the matter is pending consideration before the Hon'ble Supreme Court in the case of "*Jumbo Paper Products Private Limited vs. Hansraj Agrofresh Private Limited in Civil Appeal No.7032/2021*".

Let the order be awaited.

Accordingly, the matter be listed on 27th February, 2023.

—Sd—

**(Subrata Kumar Dash)
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)
Member (Judicial)**

07th December, 2022

*Priya Agarwal
(Stenographer)*